

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.01.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

10:35 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	
2.	Comp. App. (AT) No. 01 of 2021	Eqbal Mohammad Patel & Anr. Vs. Okay Estate Developers Pvt. Ltd. & Anr.	Abhay Anand Jena	
3.	Comp. App. (AT) No. 02 of 2021	Santosh Kumar Bhoot & Anr. Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	

For Admission (After Notice)

4.	Comp. App. (AT) No. 215 of 2020	Mandira Koirala Vs. Sona Mandira Pvt. Ltd. & Ors.	Nitish Sharma	Anshuman Sood
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For Hearing

5.	Comp. App. (AT) No. 208 of 2020 Part Heard	Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd. With	Piyush Dilipbhai Shah	Pallavi Rao
6.	Comp. App. (AT) No. 220 of 2020	Devinder parkash Kalra & Ors. Vs. Syngenta India Ltd.	Kausik Chatterjee	Gyandendra Kumar
7.	Comp. App. (AT) (Ins) No. 146 of 2020	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gautam Swarup
8.	Comp. App. (AT) (Ins) No. 511 of 2020	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	Sudhanshu S. Pandey

9.	Comp. App. (AT) (Ins) No. 759 of 2020	Bharat Aluminium Co. Ltd. Vs. J.P. Engineers Pvt. Ltd. & Ors.	Ranjana Roy	Abhishek Garg-R1 Avinash Mohapatra- R2
10.	Comp. App. (AT) No. 180 of 2020	T. Shanmugapriya Vs. Embassy Travel & Tours Pvt. Ltd. With	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3
11.	Comp. App. (AT) No. 181 of 2020	T. Shanmugapriya Vs. Skylift Cargo Pvt. Ltd.	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3

12:00 Noon

For Hearing

12.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

13.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka- IRP
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1. Notice Board
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar